NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/191/2016

NAME OF THE PETITIONER(S)

: Emirates Trading Agnecy LLC

NAME OF THE RESPONDENT(S)

: M/s ETA engineering Ltd & 7 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. Ar. L. Sundaresan Sr. Adv.

for K. howtham Kumov

Coursel for Applicants! Respondents 2-4

Course Lev D.v.P. Saivih.

2. P.H. Arvinde Pandian

07-28

Sr. Counsel for Sricharan

TIVP Saivila

3. Vishnu Mohan

4. S. Aranindah

Coursel for 1° Respondent War.
Coursel for Petitioner Coursel & Associates.

ORDER

Counsels representing both parties are present. Applicant in CA-1/2016 filed rejoinder by serving copy to the other side. The counsel for respondent in the CA prayed time for filing sur rejoinder. Time extended with a direction to file the same, if any, two days prior to the next date of hearing and both counsels are directed to submit their arguments on the next date of hearing. Put up on 11.11.2016 at 10.30

A.M.

(Ch. Mohd.Sharief Taria) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)